

Central Administrative Tribunal  
Principal Bench

O.A. No. 405 of 2000



New Delhi, dated this the 4th June, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. Kuldeep Singh  
S/o Shri Puran Chand
2. Ayodha Prasad  
S/o shri Faquir Chand
3. Shiv Kumar  
S/o Shri Prem Dass
4. Ram Achal  
S/o Shri Ram Dayal .. Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. The General Manager/Commercial  
Northern Railway,  
Baroda House, New Delhi.
3. The Divisional Railway Manager,  
Northern Railway,  
Firozpur Division,  
Firozpur,  
Punjab. .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicants seek counting their ad hoc period  
service put in by them as Booking Clerk for the  
purpose of seniority.

2. We have heard applicants' counsel Shri  
Yogesh Sharma who states that applicants'  
representation dated 4.10.2000 (Annexure A-1) is

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still undisposed of by Respondents.

3. If these assertions are correct, we dispose of this O.A. at this preliminary stage itself with a direction to Respondents to dispose of the aforesaid representation by means of detailed, speaking and reasoned order under intimation to applicants within three months from the date of receipt of a copy of this order.

4. It will be open to applicants to agitate the same through appropriate original proceedings in accordance with law, if so advised.

5. The O.A. stands disposed of accordingly.

No costs.

6. Let a copy of the O.A. be annexed along with this order.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

karthik

S.R. Adige

(S.R. Adige)  
Vice Chairman (A)

fresh MA for extension of time